

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2016

Dated: 11th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jindal Stainless (Hisar) Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur

Ms. Pallavi Mohan

Ms. Adrija Das

ORDER

Issue notice to the respondents returnable on 03.03.2016. Dasti in addition is permitted.

List the matter on **03.03.2016**.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**